

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28343/2026 BLAPL/9629/2026	GULFAN ALI @ GULFAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /217 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000096/2024
2	D-BLAPL/28344/2026 BLAPL/9630/2026	MIKUN MOHARANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
3	D-BLAPL/28347/2026 BLAPL/9631/2026	LIPU @ BIKRAM BISWAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SAHADEV KHUNTA /492 /2025 A.D.J.,BALASORE(Baleshwar) Spl/0000396/2025
4	D-BLAPL/28201/2026 BLAPL/9632/2026	ANUBHABA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /205 /2026 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000395/2026
5	D-BLAPL/27185/2026 BLAPL/9633/2026	HAREKRUSHNA KHILAR @ HARIA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	NAIKANI-DIHI /162 /2026 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadrak) ST/0000157/2026
6	D-BLAPL/27675/2026 BLAPL/9634/2026	HARIHAR SAHOO @ HARIHAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /51 /2026 A.D.J.,KHURDA(Khordha) ST/0000139/2026
7	D-BLAPL/28349/2026 BLAPL/9635/2026	MADAN MURMU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI DAM SITE /119 /2026 J.M.F.C.,TALCHER(Anugul) GR/0000777/2026
8	D-BLAPL/27849/2026 BLAPL/9636/2026	PRIYABRATA MOHANTY VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	PAHALA /247 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001396/2026
9	D-BLAPL/28361/2026 BLAPL/9637/2026	RAKESH KUMAR BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SPL.TASK FORCE /16 /2022 2ND A.D.J,KHURDA(Khordha) TR/0000057/2022
10	D-BLAPL/27312/2026 BLAPL/9638/2026	S.K. MASTANA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	JEYPORE TOWN /161 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000530/2026
11	D-BLAPL/27971/2026 BLAPL/9639/2026	SRIKANTA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAIKERA /187 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001221/2026

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12	D-BLAPL/28003/2026 BLAPL/9640/2026	MILAN NAYAK @ LIPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000471/2024
13	D-BLAPL/28091/2026 BLAPL/9641/2026	CHINTAMANI BAG @ CHINTA VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI (SAMBALPUR) /74 /2026 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000154/2026
14	D-BLAPL/28363/2026 BLAPL/9642/2026	BIDESI@BIDESI DAS@DILIP@DILLIP@KARTIK DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /453 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000093/2026
15	D-BLAPL/25838/2026 BLAPL/9643/2026	MINATI MALIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 SPECIAL JUDGE, NILGIRI(Baleshwar) Spl/0000005/2026
16	D-BLAPL/28146/2026 BLAPL/9644/2026	BIRENDRA KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARPALLI /362 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000096/2025
17	D-BLAPL/28177/2026 BLAPL/9645/2026	SURENRA RAJAK @ SURIA VS STATE OF ODISHA	SANJIT MISHRA VS	BALIAPANDA /160 /2026 J.M.F.C.,PURI(Puri) GR/0000668/2026
18	D-BLAPL/28180/2026 BLAPL/9646/2026	MENAKA BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000473/2026
19	D-BLAPL/28367/2026 BLAPL/9647/2026	RATIKANTA @ RATIRANJAN PADHI VS STATE OF ODISHA	BIJAY JENA VS	JAGATSINGPUR /73 /2026 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR ST/0000073/2026
20	D-BLAPL/28185/2026 BLAPL/9648/2026	SUBHAM BHOI VS STATE OF ODISHA	ASHUTOS DASH VS	BELPAHAR /158 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000055/2026
21	D-BLAPL/28311/2026 BLAPL/9649/2026	BIRANCHI BINDHANI VS STATE OF ODISHA	SOUGAT DASH VS	BARIPADA TOWN /526 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000050/2025
22	D-BLAPL/28314/2026 BLAPL/9650/2026	SONU KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000023/2026
23	D-BLAPL/28368/2026	ESO @ ESHO MANDAL	SUCHIT KUMAR NAYAK	R.UDAYAGIRI /41 /2026

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	BLAPL/9651/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
24	D-BLAPL/28330/2026 BLAPL/9652/2026	SUDEEP KUMAR VS STATE OF ODISHA	MANGU NANDY VS	Spl/0000036/2026 RAYAGADA G.R.P. /45 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada)
25	D-BLAPL/28369/2026 BLAPL/9653/2026	KAMAL NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	TR/0000024/2026 / /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
26	D-BLAPL/28332/2026 BLAPL/9654/2026	MANU @ MANOJ LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	2(A)CC/0000012/2026 PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada)
27	D-BLAPL/28378/2026 BLAPL/9655/2026	SADANANDA PRUSTY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	TR/0000084/2024 / /0 A.D.J.,BHUBANESWAR(Khordha)
28	D-BLAPL/28337/2026 BLAPL/9656/2026	CHAKRADHAR CHHATAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	TR/0000096/2026 BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh)
29	D-BLAPL/28338/2026 BLAPL/9657/2026	RASHMITA KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	Spl/0000008/2026 / /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR
30	D-BLAPL/28413/2026 BLAPL/9658/2026	PAPPU KUMAR@PAPPU DHURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	TR/0000473/2026 JAGDALPUR /145 /2025 A.D.J.,PADAMPUR(Bargarh)
31	D-BLAPL/28380/2026 BLAPL/9659/2026	BIJU DANDAPAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000050/2025 RAIBANIA /89 /2024 A.D.J.,JALESWAR(Baleshwar)
32	D-BLAPL/28381/2026 BLAPL/9660/2026	BIKASH EKKA VS STATE OF ODISHA	UMAKANTA BARIK VS	ST/0000478/2024 BRAHMANITARANG /227 /2021 2ND A.D.J.,ROURKELA(Sundargarh)
33	D-BLAPL/28393/2026 BLAPL/9661/2026	SEIKH SAHALAM VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ST/0000011/2022 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
34	D-BLAPL/28395/2026 BLAPL/9662/2026	DILLIP SHAH @ DILIP SAHA VS	SK. ZAFARULLA VS	2(A)CC/0000062/2026 JHARSUGUDA SADAR /128 /2021 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA

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35	D-BLAPL/28397/2026 BLAPL/9663/2026	STATE OF ODISHA MOSHA MAJHI VS	SUCHIT KUMAR NAYAK VS	CT/0000003/2022 / /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
36	D-BLAPL/28398/2026 BLAPL/9664/2026	STATE OF ODISHA SAMEER BISOYI @ SAMEERA BISHOY VS	JUGALA KISHORE PANDA VS	2(A)CC/0000013/2026 BERHAMPUR SADAR /74 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar
37	D-BLAPL/28399/2026 BLAPL/9665/2026	STATE OF ODISHA SWADHIN THELA VS	AMITAV TRIPATHY VS	Spl/0000028/2024 GHANTAPADA /107 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
38	D-BLAPL/28402/2026 BLAPL/9666/2026	STATE OF ODISHA ASHISH KUMAR SAHU VS	SIBARANJAN POLAI VS	Spl/0000167/2026 BERHAMPUR TOWN /198 /2026 S.D.J.M.,BERHAMPUR(Ganjam)
39	D-BLAPL/27704/2026 BLAPL/9667/2026	STATE OF ODISHA SATYABRATA BEHERA VS	JAYADEBA BEHERA VS	GR/0001307/2026 KEONJHAR TOWN /571 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I
40	D-BLAPL/25351/2026 BLAPL/9668/2026	STATE OF ODISHA PRAFULLA MOHAPATRA @ TUTU @ PRAFUL KU. MAHAPATRA VS	SIDDHARTH GOUTAM DAS VS	GR/0001368/2025 PURI TOWN /90 /2022 1ST A.D.J., PURI(Puri)
41	D-BLAPL/28449/2026 BLAPL/9669/2026	STATE OF ODISHA MUKESH BALIARSINGH VS	SIDHARTHA SANKAR RAY (2) VS	ST/0000030/2023 MOHANA /143 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
42	D-BLAPL/25775/2026 BLAPL/9670/2026	STATE OF ODISHA AMIT KHORA VS	T.NARAYANA MURTY VS	Spl/0000074/2026 NARAYANPATNA /30 /2025 A.D.J.,KORAPUT(Koraput)
43	D-BLAPL/27099/2026 BLAPL/9671/2026	STATE OF ODISHA ASHOK KUMAR JENA VS	SUBARNA KESHARI PANDA VS	CT/0000132/2025 S.P.(CID-CRL),CUTTACK /6 /2026 S.D.J.M.,BHUBANESWAR(Khordha)
44	D-BLAPL/27744/2026 BLAPL/9672/2026	STATE OF ODISHA ANSHUMAN PATTANAYAK VS	AMITAV TRIPATHY VS	CT/0001006/2026 MANAMUNDA /350 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
45	D-BLAPL/28458/2026 BLAPL/9673/2026	STATE OF ODISHA DEBENDRA KUMAR PARIDA VS	ASHOK KUMAR JENA VS	Spl/0000212/2026 KISSANNAGAR PS /67 /2026 J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000326/2026

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46	D-BLAPL/28460/2026 BLAPL/9674/2026	SHIBA SANTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /136 /2026 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000037/2026
47	D-BLAPL/28014/2026 BLAPL/9675/2026	SANU@SHIBA PRASAD DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SPECIAL CRIME UNIT /8 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000625/2025
48	D-BLAPL/28491/2026 BLAPL/9676/2026	ANKIT KUMAR SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000085/2026
49	D-BLAPL/28430/2026 BLAPL/9677/2026	JITU @ JITENDRA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /939 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000062/2025
50	D-BLAPL/28444/2026 BLAPL/9678/2026	RAMAHARI MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /235 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000180/2026
51	D-BLAPL/28107/2026 BLAPL/9679/2026	PRANAB KUMAR DEB VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	REAMAL /272 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000560/2026
52	D-BLAPL/28251/2026 BLAPL/9680/2026	SK. ABU TALLHA VS STATE OF ODISHA	SK. ZAFARULLA VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
53	D-CMP/43328/2026 CMP/1610/2026	SHANTILATA SAHOO @ SANTI LATA SAHOO VS KUNJALATA SAHOO	BHAWANI SANKAR PANIGRAHI VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR RFA/0000031/2018
54	D-CMP/43395/2026 CMP/1611/2026	TRINATH SAHOO VS ASHALATA DORA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) CS/0000144/2008
55	D-CMP/44013/2026 CMP/1612/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	SAMVIT MOHANTY VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000035/2021
56	D-CMP/43626/2026 CMP/1613/2026	JAGABANDHU ROUT VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) IA/0000121/2026
57	D-CMP/42960/2026	GAGAN BIHARI DASH	NIRANJAN LENKA	//

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	CMP/1614/2026	VS SARASWATI DEI	VS	CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) CS/0000138/2005
58	D-CMP/44128/2026 CMP/1615/2026	R. LALITA REDDY VS R. PARBATI REDDY	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000056/2023
59	D-CMP/43288/2026 CMP/1616/2026	NILAMANI BIHARI VS GITANJALI SAHOO	SOURAV SUMAN BHUYAN VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000084/2022
60	D-CONTAC/36925/2026 CONTAC/6/2026	ANANTA NARAYAN DAS VS SANATAN MALLIK, COMPETENT AUTHORITY, PSHPL PROJECT, INDIAN OIL CROP. LTD.,JAGATSINGHPUR	ADV. VS	// 0
61	D-CONTC/44080/2026 CONTC/6503/2026	NARASINGH CHARAN MOHANTY VS SMRUTI RANJAN PRADHAN,IAS, MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	ADV VS	// 0
62	D-CONTC/37044/2026 CONTC/6504/2026	PANCHANAN DASH VS DR.N.THIRUMALA NAIK, IAS	SHASHI BHUSAN JENA VS	// 0
63	D-CONTC/43921/2026 CONTC/6505/2026	BASANTI DAS VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0
64	D-CONTC/44290/2026 CONTC/6506/2026	RAMA CHANDRA BARAD VS DR.N.THIRUMALA NAIK, IAS	SUBHASREE MOHANTY VS	// 0
65	D-CONTC/44295/2026 CONTC/6507/2026	RAJENDRA PRASAD JENA VS DR.N.THIRUMALA NAIK, IAS	SUBHASREE MOHANTY VS	// 0
66	D-CONTC/44309/2026 CONTC/6508/2026	SURENDRANATH PANDA VS DR.N.THIRUMALA NAIK, IAS	SUBHASREE MOHANTY VS	// 0
67	D-CONTC/44313/2026 CONTC/6509/2026	RATNAKAR SETHI VS DR.ROJALIN BEHERA, OAS	ADV. VS	// 0
68	D-CONTC/41533/2026 CONTC/6510/2026	PRAKASH KUMAR BISWAL VS	ADV. VS	// 0

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69	D-CONTC/44088/2026 CONTC/6511/2026	DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, KHORDHA RAMAKRUSHNA MOHANTY VS HEMANT SHARMA, IAS, PRINCIPAL SECRETARY CUM ADDL. CHIEF SECRETARY HOME DEPARTMENT	ADV VS VS	// // 0 //
70	D-CONTC/40268/2026 CONTC/6512/2026	RAJKISHORE SAHOO VS SOVA SHARMA, I.A.S	ADV. VS	// 0 //
71	D-CONTC/44341/2026 CONTC/6513/2026	RAMESH CHANDRA SAHOO VS BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ORISSA, BHUBANESWAR	ADV. VS	// 0 //
72	D-CONTC/44344/2026 CONTC/6514/2026	SANTOSH KUMAR ROUT VS NITYANANDA BARIK, D.E.O., CUTTACK	ADV. VS	// 0 //
73	D-CONTC/44366/2026 CONTC/6515/2026	KAILASH CHANDRA MOHANTA VS BALMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA	ADV. VS	// 0 //
74	D-CONTC/44386/2026 CONTC/6516/2026	BIDYADHAR PATRA VS ADITYA ACHARYA, MINING OFFICER, KATAKA CIRCLE, JAGATPUR	MITHUN DAS VS	// 0 //
75	D-CONTC/40666/2026 CONTC/6517/2026	PRATIMA SAHOO VS DR.MONICA PRIYADARSHINI, I.A.S	RASHMI KANTA ACHARYA VS	// 0 //
76	D-CONTC/43621/2026 CONTC/6518/2026	JALEN SURIN VS SANJEEB KUMAR MISHRA, IAS	VISWAJEET MALLICK VS	// 0 //
77	D-CONTC/44326/2026 CONTC/6519/2026	MOHAN BEHERA VS SUBRAT KUMAR PANDA, IAS, DIRECTOR SOIL CONSERVATION AND WATERSHED DEVELOPMENT AND EX OFFICIO, KHURDA	ADV VS	// 0 //
78	D-CONTC/44328/2026 CONTC/6520/2026	PADMANAVA DAS VS ARABINDA KUMAR PADHEE, IAS, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT., ODISHA	ADV VS	// 0 //
79	D-CONTC/41011/2026 CONTC/6521/2026	ANURADHA PRADHAN VS SUNITA DASH, CDPO, TIKABALI	ADV. VS	// 0 //

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80	D-CONTC/41968/2026 CONTC/6522/2026	SHANKAR SINDRIA VS NISHIKANT TETE, EXECUTIVE OFFICER, JHARSUGUDA MUNICIPALITY, JHARSUGUDA	BIBHUTI KESHARI BISWAL VS	// ()
81	D-CONTC/43881/2026 CONTC/6523/2026	BADRI NARAYAN PATRA VS DR. N.T.NAIK, PRINCIPAL SECRETARY S. AND M.E DEPTT.	ADV VS	// ()
82	D-CONTC/41041/2026 CONTC/6524/2026	DR. MAMATA SUKLA VS DR BRUNDHA D.,THE MISSION DIRECTOR , NHM, DEPT. OF HEALTH AND FAMILY WELFARE, BHUBANESWAR	IN PERSON VS	// ()
83	D-CONTC/44287/2026 CONTC/6525/2026	SUDHANSU BHUSAN MOHANTY VS AURABINDA AGARWAL, IAS	ADV. VS	// ()
84	D-CRLA/15451/2026 CRLA/879/2026	REHAN @ PHILIMAN SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /119 /2017 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000101/2017
85	D-CRLA/24156/2026 CRLA/880/2026	NIROJ @ DINABANDHU SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TALSARA /114 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000071/2023
86	D-CRLA/10279/2026 CRLA/881/2026	B.BADRI PRASAD PATRA@RAO VS STATE OF ODISHA	LAMBODAR ACHARI VS	ASKA /282 /2006 A.D.J.,ASKA(Ganjam) ST/0000020/2010
87	D-CRLA/24589/2026 CRLA/882/2026	SUDHIR MALLICK VS STATE OF ODISHA	JASPREET KAUR VS	CHAULIAGANJA /111 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000047/2022
88	D-CRLA/27172/2026 CRLA/883/2026	ABHAYA BINDHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /395 /2026 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000045/2026
89	D-CRLA/13927/2026 CRLA/884/2026	UJYOLA PRADHAN VS STATE OF ODISHA	DEBASHIS KUMAR PANDA VS	SARANAKUL /114 /2017 ASST. SESSIONS JUDGE, ODAGAON(Na ST/0000057/2021
90	D-CRLA/26559/2026 CRLA/885/2026	DEEPAK KUMAR SINGH VS SRIYANKA SINGH	AVIRAM PATRA VS	DELANGA /250 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000095/2024
91	D-CRLA/28520/2026	SURYANARAYAN DAS	HEMANT KUMAR MUND	CUTTACK VIGILANCE /10 /2003

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	CRLA/886/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIGILANCE),DHENKA TR/0000026/2017
92	D-CRLLP/20422/2026 CRLLP/59/2026	STATE OF ODISHA VS GANESH HEMBRAM @ PAPUNI	SARBESWAR BEHERA , A.G.A VS	CHOUDWAR /445 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000145/2024
93	D-CRLMC/26011/2026 CRLMC/3426/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KISHORENAGAR (ANUGUL) /281 /2025 S.D.J.M.,ATHMALLIK(Anugul) GR/0001237/2025
94	D-CRLMC/26257/2026 CRLMC/3427/2026	KHAGESWAR KAMILA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /207 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000171/2023
95	D-CRLMC/27618/2026 CRLMC/3428/2026	CHANDRAMANI MOHARANA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	/ /0 J.M.F.C,CUTTACK(Cuttack) EXN.M.C./0000093/2022
96	D-CRLMC/27992/2026 CRLMC/3429/2026	DEEPAK KUMAR AGRAWAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /171 /2026 J.M.F.C.,KANTABANJI(Balangir) GR/0000346/2026
97	D-CRLMC/28541/2026 CRLMC/3430/2026	KEDARNATH MAJHI VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /38 /2025 S.D.J.M.,NIMAPARA(Puri) GR/0000147/2025
98	D-CRLMC/24497/2026 CRLMC/3431/2026	SRIRAM PRASAD SAHOO@LIPU@LIPUN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	TARASINGI /376 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000080/2024
99	D-CRLMC/28020/2026 CRLMC/3432/2026	NARESH SENAPATI VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	KAKIRIGUMMA /78 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000386/2025
100	D-CRLMC/28032/2026 CRLMC/3433/2026	KAMALAKANTA DHAMUDIA VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /225 /2018 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000225/2018
101	D-CRLMC/28206/2026 CRLMC/3434/2026	LIPU BHOLA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	RANPUR /37 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000091/2022
102	D-CRLMC/28589/2026 CRLMC/3435/2026	PRAVAT KUMAR PANDA VS	ABHASH GARNAIK VS	KANPUR /22 /2025 J.M.F.C.,NARASINGHPUR(Cuttack)

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103	D-CRLMC/27828/2026 CRLMC/3436/2026	STATE OF ODISHA MAKAL SHRINU@KRISHNA@M.SRINU VS	SARADA PRASAD DASH VS	CT/0000073/2025 JEYPORE TOWN /252 /2016 A.D.J.,JEYPORE(Koraput) CT/0000020/2017
104	D-CRLMC/27991/2026 CRLMC/3437/2026	STATE OF ODISHA DEEPAK KUMAR AGRAWAL VS	SIDDHARTH GOUTAM DAS VS	KANTABANJI /169 /2026 J.M.F.C.,KANTABANJI(Balangir) GR/0000337/2026
105	D-CRLMC/26036/2026 CRLMC/3438/2026	STATE OF ODISHA UDAYANATH SAHOO VS	VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001944/2003
106	D-CRLMC/27985/2026 CRLMC/3439/2026	STATE OF ODISHA PRADEEP KUMAR DAS@LIPU VS	PRATIK NAYAK VS	TIGIRIA /75 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000151/2021
107	D-CRLMC/21397/2026 CRLMC/3440/2026	STATE OF ODISHA ANANDA KUMAR JAL @ ANAND KU. JAL VS	JYOTIRMAYA SAHOO VS	MELCHHAMUNDA /122 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000022/2024
108	D-CRLMC/26034/2026 CRLMC/3441/2026	STATE OF ODISHA SILU DANGUA VS	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /104 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000004/2021
109	D-CRLMC/25916/2026 CRLMC/3442/2026	STATE OF ODISHA RAMESH MAHAPATRA VS	SARAT KUMAR GAJENDRA, SR.ADV. VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000001/2025
110	D-CRLMC/27818/2026 CRLMC/3443/2026	DEPUTY REGISTRAR OF COMPANIES-CUM-DEPUTY OFFICIAL LIQUIDATOR,CUTTACK DURGA SHANKAR NAYAK VS	ARUN KUMAR BEHERA VS	JALESWAR /193 /2016 A.D.J.,JALESWAR(Baleshwar) CRREV/0000002/2026
111	D-CRLMC/23007/2026 CRLMC/3444/2026	STATE OF ODISHA ANUP NAYAK VS	SAMBEET PATTANAYAK VS	/ / J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0008345/2025
112	D-CRLMC/25620/2026 CRLMC/3445/2026	HDFC BANK LTD BISWAJIT NANDA VS	SASMITA SAHOO VS	/ / J.M.F.C.,PIPILI(Puri) CRMC/0000030/2025
113	D-CRLMP/28303/2026 CRLMP/1531/2026	STATE OF ODISHA CHHAVI RANI OJHA VS	KHAGESWAR BEHERA VS	JHARPOKHARIA /225 /2026 (//
		STATE OF ODISHA		

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114	D-CRLMP/27502/2026 CRLMP/1532/2026	SAHEDA BEGUM VS SAYED SAMIM AKHTAR	BISWARANJAN MAHARATHA VS	// JUDGE FAMILY COURT, KENDRAPARA IA/0000112/2024
115	D-CRLMP/27890/2026 CRLMP/1533/2026	KUNA SASMAL VS INSPECTOR IN CHARGE (I.I.C.), SUKINDA POLICE STATION, JAJPUR	SUSANT KUMAR MOHANTY VS	//0 () //
116	D-CRLMP/27715/2026 CRLMP/1534/2026	AKASH DAS VS STATE OF ODISHA	SK JONED FAIZ VS	CDA-II /54 /2026 () //
117	D-CRLMP/27951/2026 CRLMP/1535/2026	DR. ACHARYA PHARMACEUTICALS (P) LTD., BHUBANESWAR VS STATE OF ODISHA	B.B.CHAMPATIRAY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0003723/2024
118	D-CRLMP/26517/2026 CRLMP/1536/2026	VICTIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
119	D-CRLMP/24499/2026 CRLMP/1537/2026	LAXMI PALO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// J.M.F.C.,ODAGAON(Nayagarh) ICC/0000004/2026
120	D-CRLMP/28795/2026 CRLMP/1538/2026	ANISH GOPALAN ACHARYA VS UNION OF INDIA (C.B.I.)	SAMVIT MOHANTY VS	BHUBANESWAR CBI /22 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000014/2017
121	D-CRLMP/26510/2026 CRLMP/1539/2026	PRAKASH CHANDRA BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
122	D-CRLMP/24473/2026 CRLMP/1540/2026	BISWAJIT PATI VS PRIYADARSHINI AMRITA PANDA	JAGAJIBAN PRADHAN VS	//0 JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000025/2019
123	D-CRLMP/25593/2026 CRLMP/1541/2026	PRASANTA KUMAR NAYAK VS BISHNU PRIYA NAYAK	SOUMYA JYOTI BISWAL VS	//0 JUDGE FAMILY COURT, KENDRAPARA Crp/0000049/2025
124	D-CRLMP/26512/2026 CRLMP/1542/2026	BATA KRISHNA SWAIN VS SUB COLLECTOR, CUTTACK	BRAHMANANDA TRIPATHY VS	//0 () //
125	D-CRLMP/28357/2026	JASMINE NAYAK	SAUBHAGYA KETAN NAYAK	//0

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	CRLMP/1543/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam)
126	D-CRLREV/26567/2026 CRLREV/710/2026	ANITA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MIS.CASE/0000315/2022 DERABIS /60 /2024 A.D.J.,KENDRAPARA(Kendrapara)
127	D-CRLREV/27725/2026 CRLREV/711/2026	DUSMANT JAGAT@DUSMANTA JAGAT VS STATE OF ODISHA	UMAKANTA BARIK VS	ST/0000015/2025 CHANDAHANDI /153 /2020 A.D.J.,UMERKOTE(Nabarangapur)
128	D-CRLREV/25584/2026 CRLREV/712/2026	MANAS RANJAN DAS VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	CRA/0000003/2025 BALIAPAL /382 /2025 J.M.F.C.,BASTA(Baleshwar)
129	D-CRLREV/25301/2026 CRLREV/713/2026	TUSHAR KAWALJIT SHARMA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CT/0001200/2025 CHANDRASEKHARPUR /108 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)
130	D-CRLREV/27959/2026 CRLREV/714/2026	DEBAPRASAD JENA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	CT/0000241/2024 BALASORE VIGILANCE /40 /2003 SPECIAL JUDGE, VIGILANCE, BARIPADA
131	D-EXP/43869/2026 EXP/139/2026	MAGUNI MANDAL VS DATTATRAYA BHAUSAHEB SHINDE , COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	MANAS PATI VS	GR/0000040/2003 // (
132	D-FAO/43721/2026 FAO/970/2026	BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD., ROURKELA VS AKASH DEEP MAJHI	AGIRIJA PRASAD DUTTA VS	// // COMNR FOR EMPLOYEES COMPENSATION
133	D-FAO/43431/2026 FAO/971/2026	MADHABA SA VS UPENDRA SHA	DEBABRATA DASH VS	EC/0000029/2023 // A.D.J.,DHARAMGARH(Kalahandi)
134	D-LAA/1883/2026 LAA/159/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION I) EAST COAST RAILWAY RAIL SADAN VS MAMATA DEVI	BHABANI SHANKAR RAYAGURU,SR.P.C VS	CMA/0000008/2023 // PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur)
135	D-LAA/42689/2026 LAA/160/2026	M/S.SHYAM METALICS AND ENERGY LIMITED,SAMBALPUR VS THE SPECIAL LAND ACQUISITION OFFICER SAMBALPUR	BIYOTKESH MOHANTY VS	LA/0000341/2022 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
136	D-MACA/28057/2026 MACA/916/2026	M/S.CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS	ADAM ALI KHAN VS	LA/0000026/2009 // 1ST M.A.C.T., DHENKANAL(Dhenkanal)

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137	D-MACA/40071/2026 MACA/917/2026	BIMAL @ BIMAL KUMAR DAS ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS JANAKI SAHOO	NIBEDITA MOHANTY VS	Mac/0000040/2024 // 3RD M.A.C.T, NAYAGARH(Nayagarh) Mac/0000054/2017
138	D-MACA/19527/2026 MACA/918/2026	THE MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED, BHUBANESWAR VS BIDULATA BARIK	ANESWAR KHAN VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000150/2024
139	D-MACA/33205/2026 MACA/919/2026	THE NEW INDIA ASSURANCE CO.LTD, ANGUL VS SAPANI HEMBRAM	SOMNATH ROY VS	// 3RD M.A.C.T.,TALCHER(Anugul) Mac/0000008/2020
140	D-MACA/42635/2026 MACA/920/2026	PINTU@ASISH@SANDIP KUMAR BEHERA VS SUVRAKANTA DAS	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000433/2017
141	D-MACA/41810/2026 MACA/921/2026	ORIENTAL INSURANCE CO. LTD., KHORDHA VS ASMA BIBI	SANTOSH KUMAR MOHANTY VS	// 3RD M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000251/2015
142	D-MACA/42636/2026 MACA/922/2026	PRAKASH TARENIA VS SNEHAPRAVA MAHAPATRA	DURGA CHARAN DEY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000566/2012
143	D-MACA/42254/2026 MACA/923/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS SANJUKTA NAYAK	SANTOSH KUMAR MOHANTY VS	// 3RD M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000292/2020
144	D-MACA/42188/2026 MACA/924/2026	M/S.NATIONAL INSURANCE COMPANY LTD., CUTTACK VS SARAT KISHORE KAR	SOMNATH ROY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000667/2018
145	D-MATA/40813/2026 MATA/318/2026	SURAJ MANASINGH VS BARSA NAYAK	SIDDHARTH GOUTAM DAS VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000130/2024
146	D-MATA/44327/2026 MATA/319/2026	MAMINI DASH@MAMINI KUMARI DASH VS SASWAT KUMAR MISHRA @ SASWAT MISHRA	ASHOK DAS VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) CP/0000045/2020
147	D-MSA/27759/2025 MSA/59/2026	ODISHA STATE HOUSING BOARD, KHURDA VS SASMITA MOHANTY	DHRUBA CHARAN DHAL VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000014/2023

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148	D-RPFAM/43154/2026 RPFAM/256/2026	CHANDRESH RATHOD VS PAYAL CHOUHAN @ RATHOD	SUSHANTA KUMAR JOSHI VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000039/2022
149	D-RSA/42633/2026 RSA/482/2026	TAMASARANI DASMOHAPATRA VS SATYABRATA RATHO	AMIT PRASAD BOSE VS	// A.D.J.,BHUBANESWAR(Khordha) RFA/0000050/2019
150	D-RSA/41751/2026 RSA/483/2026	GOURIBALA PARIDA VS PRATIMA SAMAL @ PARIDA	SOURAV SUMAN BHUYAN VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000137/2012
151	D-RVWPET/44673/2026 RVWPET/214/2026	DEEPAK KUMAR PATRA VS SURESH CHANDRA PATTANAYAK, LIQUIDATOR OF GRIDS STEEL AND ALLOYS LIMITED, BHUBANESWAR	ABINASH BARIK VS	// 0
152	D-RVWPET/44451/2026 RVWPET/215/2026	DR. UMA CHAND LAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0
153	D-WA/41950/2026 WA/1299/2026	STATE OF ODISHA VS BISWANATH DAS	SASWAT DAS,A.G.A. VS	// 0
154	D-WA/44352/2026 WA/1300/2026	MIHIR KUMAR BISWAL VS COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT, ODISHA, BHUBANESWAR	TRILOCHAN BARIK VS	// 0
155	D-WA/5233/2026 WA/1301/2026	VICE CHANCELLOR, UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS PRADIPTA KUMAR SWAIN	GYANA RANJAN MAHAPATRA VS	// 0
156	D-WP(C)/41797/2026 WP(C)/30595/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, IDCO, BHUBANESWAR VS JOINT LABOUR COMMISSIONER, ODISHA, BHUBANESWAR	DHRUBA CHARAN DHAL VS	// 0
157	D-WP(C)/41813/2026 WP(C)/30596/2026	LAXMIKANTA BAGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0
158	D-WP(C)/41868/2026 WP(C)/30597/2026	AGENCY MARKETING CO-OPERATIVE SOCIETY, KANDHAMAL VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// 0
159	D-WP(C)/41823/2026	M/S.KALINGA POLYPACK PVT.LTD., CUTTACK	ANUP UDAYA SENAPATI	//

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	WP(C)/30598/2026	VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BHUBANESWAR		//
160	D-WP(C)/24537/2026	KRUSHNA CHANDRA PANIGRAHI	MANOJ KUMAR NAYAK	//
	WP(C)/30599/2026	VS	VS	0
		THE ODISHA FOREST DEVELOPMENT CORPORATION LTD,CHAIRMAN, BHUBANESWAR		//
161	D-WP(C)/41899/2026	SARBESWAR SAHOO	SOUMYA MISHRA	//
	WP(C)/30600/2026	VS	VS	0
		ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT NO III, BHUBANESWAR		//
162	D-WP(C)/29133/2026	BRANCH MANAGER, S. B. I GENERAL INSURANCE COMPANY LTD	KALLOL GHOSH	//
	WP(C)/30601/2026	VS	VS	0
		M/S MASTER CHICKEN CENTER,BHUBANESWAR		//
163	D-WP(C)/41825/2026	BABULAL SAHU	PRASANTA KUMAR SATAPATHY	//
	WP(C)/30602/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/29134/2026	MANAGER CLAIMS, S. B. I GENERAL INSURANCE COMPANY LTD	KALLOL GHOSH	//
	WP(C)/30603/2026	VS	VS	0
		M/S JAYA BAHABIR FOOD PRODUCTS AND RICE MILL PVT LTD		//
165	D-WP(C)/42139/2026	SARASWATI DAS	RAMAKANTA PANDA	//
	WP(C)/30604/2026	VS	VS	0
		THE AUTHORIZED OFFICER AND CHIEF MANAGER, PUNJAB NATIONAL BANK		//
166	D-WP(C)/43471/2026	DURYODHAN PRADHAN	AJAYA KUMAR PRADHAN	//
	WP(C)/30605/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/43752/2026	PUSPANJALI MAJHI	SOUBHAGYA SWAIN	//
	WP(C)/30606/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/42157/2026	PRASANNA KUMAR PANDA	PRAVAT KUMAR NAYAK	//
	WP(C)/30607/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/30315/2026	UNION OF INDIA	SATYASINDHU KASHYAP, (SR.PANEL COUNCIL)	//
	WP(C)/30608/2026	VS	VS	0
		LAND ACQUISITION, DEOGARH		//
170	D-WP(C)/43538/2026	DR.PRAMILA KHADANGA	DEBASIS ROUT	//
	WP(C)/30609/2026	VS	VS	0

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171	D-WP(C)/41594/2026 WP(C)/30610/2026	STATE OF ODISHA TAPAS RANJAN MOHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // 0
172	D-WP(C)/43619/2026 WP(C)/30611/2026	STATE OF ODISHA MAMATA OJHA VS	MANOJA KUMAR KHUNTIA VS	// // 0
173	D-WP(C)/42251/2026 WP(C)/30612/2026	STATE OF ODISHA JHARANA SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0
174	D-WP(C)/31821/2026 WP(C)/30613/2026	STATE OF ODISHA UNION OF INDIA VS	SANTOSH KUMAR SAMANTARAY,C.G.C. VS	// // 0
175	D-WP(C)/41682/2026 WP(C)/30614/2026	LAND ACQUISITION, ZONE OFFICER, DEOGARH PRAVAKAR DASH VS	SWOYAM PRABHU JENA VS	// // 0
176	D-WP(C)/42793/2026 WP(C)/30615/2026	STATE OF ODISHA CHIDANANDA SWAMI SHG, SISUNDA (K),GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0
177	D-WP(C)/43622/2026 WP(C)/30616/2026	STATE OF ODISHA JYOSTNARANI SETHI VS	BISWAJIT SAHOO VS	// // 0
178	D-WP(C)/43253/2026 WP(C)/30617/2026	STATE OF ODISHA DIBAKARA MUKHI VS	PADMANAVA JENA VS	// // 0
179	D-WP(C)/43900/2026 WP(C)/30618/2026	STATE OF ODISHA ANIL KUMAR SENAPATI VS	DURGESH NARAYAN RATH VS	// // 0
180	D-WP(C)/43689/2026 WP(C)/30619/2026	STATE OF ODISHA JYOTI PRAKASH NAYAK VS	UMESH CHANDRA MOHANTY VS	// // 0
181	D-WP(C)/43699/2026 WP(C)/30620/2026	STATE OF ODISHA DILIP KUMAR DASH VS	SRIDHAR RATH VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/28071/2026 WP(C)/30621/2026	GATIKRUSHNA PRUSTI VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
183	D-WP(C)/34921/2026 WP(C)/30622/2026	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
184	D-WP(C)/43716/2026 WP(C)/30623/2026	GOUTAM RAY VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
185	D-WP(C)/41177/2026 WP(C)/30624/2026	DEBABRATA MOHANTY VS THE COLLECTOR, DHENKANAL	SAIBRATA RATH VS	// 0 //
186	D-WP(C)/44714/2026 WP(C)/30625/2026	SRIKANTA DAS VS STATE OF ODISHA	OMKAR PANDA VS	// 0 //
187	D-WP(C)/39958/2026 WP(C)/30626/2026	SUDHARKAR DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
188	D-WP(C)/40030/2026 WP(C)/30627/2026	DIBAKARA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
189	D-WP(C)/43988/2026 WP(C)/30628/2026	RAMPRASAD GHARAMI VS STATE OF ODISHA	STHITI DAS VS	// 0 //
190	D-WP(C)/43722/2026 WP(C)/30629/2026	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
191	D-WP(C)/44235/2026 WP(C)/30630/2026	ASHISH SHUKLA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
192	D-WP(C)/44010/2026 WP(C)/30631/2026	ARADHANA GARNAIK VS STATE OF ODISHA	STHITI DAS VS	// 0 //
193	D-WP(C)/43870/2026	GURUBARI DEULAPADIA	BIBHU PRASAD CHHUALSINGH	//

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	WP(C)/30632/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/37605/2026	PARAKSHITA MAHANANDA	SRIKANTA KU. NATH	//
	WP(C)/30633/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/40089/2026	LIPSITA SAHU	MAHADEV SAHU	//
	WP(C)/30634/2026	VS NITIN KUMAR NAYAK	VS	0 //
196	D-WP(C)/44330/2026	RAJANIKANTA DESINAYAK	NIHAL RATH	//
	WP(C)/30635/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/38832/2026	PRAMOD KUMAR MEHER	SANTOSH KUMAR NANDA	//
	WP(C)/30636/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/43874/2026	SIDA@CHIDA HANTAL	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/30637/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/42462/2026	BIJAYA HIAL	SURYAKANTA DASH	//
	WP(C)/30638/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/44333/2026	TAPAN KUMAR MOHANTY	NIHAL RATH	//
	WP(C)/30639/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/40245/2026	RAMAKANTA MOHAPATRA	SIVA SANKAR CHAINI	//
	WP(C)/30640/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/44702/2026	PRAMOD KUMAR SAHU	KUNAL KUMAR SWAIN	//
	WP(C)/30641/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/44283/2026	AJAYA KUMAR SWAIN	SAMEER KUMAR DAS	//
	WP(C)/30642/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/44703/2026	AKSHAYA KUMAR PATEL	KUNAL KUMAR SWAIN	//
	WP(C)/30643/2026	VS	VS	0

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205	D-WP(C)/44704/2026 WP(C)/30644/2026	STATE OF ODISHA SURENDRA BHOSAGAR VS	KUNAL KUMAR SWAIN VS	// // 0
206	D-WP(C)/43635/2026 WP(C)/30645/2026	STATE OF ODISHA RINA SINKU VS	BIBHAS KUMAR SAMAL VS	// // 0
207	D-WP(C)/43896/2026 WP(C)/30646/2026	STATE OF ODISHA SANVI SERVICES, BHUBANESWAR VS	UPENDRA NARAYAN SAHOO VS	// // 0
208	D-WP(C)/44052/2026 WP(C)/30647/2026	ASST.COMMISSIONER OF STATE TAX, BHUBANESWAR-III CIRCLE, BHUBANESWAR BIRANCHI MEHER VS	BISWAMBAR MOHANTY VS	// // 0
209	D-WP(C)/44001/2026 WP(C)/30648/2026	STATE OF ODISHA KAMAL BANERJEE VS	SASWATI MOHAPATRA VS	// // 0
210	D-WP(C)/43758/2026 WP(C)/30649/2026	STATE OF ODISHA DINABANDHU JENA VS	SATYABRATA PANDA VS	// // 0
211	D-WP(C)/43761/2026 WP(C)/30650/2026	STATE OF ODISHA GYANA RANJAN DAS VS	TUKUNA KUMAR MISHRA VS	// // 0
212	D-WP(C)/44264/2026 WP(C)/30651/2026	STATE OF ODISHA MINA NAIK VS	BIBHAS KUMAR SAMAL VS	// // 0
213	D-WP(C)/43428/2026 WP(C)/30652/2026	STATE OF ODISHA SUSHAMA DAS VS	JITU SAHOO VS	// // 0
214	D-WP(C)/40387/2026 WP(C)/30653/2026	SUPERINTENDENT CGST AND CENTRAL EXCISE, CUTTACK MANASWINI MADHUSMITA VS	PRASANTA KUMAR JENA VS	// // 0
215	D-WP(C)/44218/2026 WP(C)/30654/2026	STATE OF ODISHA BANITA MISHRA VS	BHUBANESWAR DASH VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/43245/2026 WP(C)/30655/2026	ARAKHITA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/44390/2026 WP(C)/30656/2026	ANURADHA CHOUDHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
218	D-WP(C)/43897/2026 WP(C)/30657/2026	NILAMANI SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
219	D-WP(C)/43765/2026 WP(C)/30658/2026	GAJENDRA DALAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/43769/2026 WP(C)/30659/2026	DEBENDRA NATH SWAIN VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
221	D-WP(C)/43972/2026 WP(C)/30660/2026	ANIL KUMAR PANDA VS STATE OF ODISHA	STHITI DAS VS	// 0 //
222	D-WP(C)/43973/2026 WP(C)/30661/2026	SRIKANTA BISWAL VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
223	D-WP(C)/44370/2026 WP(C)/30662/2026	NARAYAN GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
224	D-WP(C)/44722/2026 WP(C)/30663/2026	ASHISHA KUMAR DAS VS NATIONAL HIGHWAY OF AUTHORITY INDIA, NEW DELHI	MANOJ KUMAR MOHANTY VS	// 0 //
225	D-WP(C)/41683/2026 WP(C)/30664/2026	KISHOR BAG VS STATE OF ODISHA	DEBAJYOTI CHATTERJEE VS	// 0 //
226	D-WP(C)/43470/2026 WP(C)/30665/2026	TRINATH THAKUR SHG, BRAHMANAPADAR, GANJAM VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
227	D-WP(C)/43822/2026	UDAYANATH SAHOO	ANSHUMAN DAS	//

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	WP(C)/30666/2026	VS COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL	VS	0 //
228	D-WP(C)/44394/2026 WP(C)/30667/2026	ASWINI KUMAR JENA VS CHIEF MANAGER CUM AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, JALESWAR BRANCH, BALASORE	LAXMINARAYAN PATEL VS	// 0 //
229	D-WP(C)/44410/2026 WP(C)/30668/2026	NRUPA BAG VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
230	D-WP(C)/44151/2026 WP(C)/30669/2026	UNION OF INDIA VS SUSANT KUMAR PARIDA	AJAY KUMAR ROY VS	// 0 //
231	D-WP(C)/40716/2026 WP(C)/30670/2026	MANAS MOHANTY VS DEPUTY MANAGER CUM PUBLIC INFORMATION OFFICE, BANK OF INDIA, BHUBANESWAR	SUVENDU KUMAR RAY VS	// 0 //
232	D-WP(C)/44456/2026 WP(C)/30671/2026	M/S NRUSINGH CONSTRUCTION, BHAWANIPATNA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
233	D-WP(C)/44721/2026 WP(C)/30672/2026	PANKAJINI SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
234	D-WP(C)/44416/2026 WP(C)/30673/2026	AKHILENDRA MOHANTY VS ADDL COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK 1	SIDDHARTH SAHU VS	// 0 //
235	D-WP(C)/41508/2026 WP(C)/30674/2026	GANESWAR PATI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
236	D-WP(C)/42915/2026 WP(C)/30675/2026	DHANU @ DHANAMATI HANTAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
237	D-WP(C)/41686/2026 WP(C)/30676/2026	DEBANANDA SINGH VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
238	D-WP(C)/42918/2026 WP(C)/30677/2026	BUDU KHILO VS	BIBHU PRASAD CHHUALSINGH VS	// 0

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239	D-WP(C)/43089/2026 WP(C)/30678/2026	STATE OF ODISHA SURENDRA DASH VS	DURGA PRASAD PATTANAIK VS	// // 0
240	D-WP(C)/44584/2026 WP(C)/30679/2026	STATE OF ODISHA BIJAY KUMAR BHADRA VS	PANKAJ KUMAR SAHOO VS	// // 0
241	D-WP(C)/42988/2026 WP(C)/30680/2026	STATE OF ODISHA DANARDAN NAIK VS	SIBA PRASAD SWAIN VS	// // 0
242	D-WP(C)/43235/2026 WP(C)/30681/2026	STATE OF ODISHA SANTOSH KUMAR DEHURY VS	JAYDEEP PAL VS	// // 0
243	D-WP(C)/43230/2026 WP(C)/30682/2026	STATE OF ODISHA BIVUTI BHUSAN MAJHI VS	JAYDEEP PAL VS	// // 0
244	D-WP(C)/44633/2026 WP(C)/30683/2026	STATE OF ODISHA KAMESHWAR TIWARI VS	SUCHETA GUMANSINGH VS	// // 0
245	D-WP(C)/42989/2026 WP(C)/30684/2026	STATE BANK OF INDIA, SUNDARGARH SANTOSH KUMAR SAHOO VS	SIBA PRASAD SWAIN VS	// // 0
246	D-WP(C)/43237/2026 WP(C)/30685/2026	STATE OF ODISHA PRAVAT KUMAR SAHOO VS	JAYDEEP PAL VS	// // 0
247	D-WP(C)/42992/2026 WP(C)/30686/2026	STATE OF ODISHA BHUBAN JANI VS	SIBA PRASAD SWAIN VS	// // 0
248	D-WP(C)/44112/2026 WP(C)/30687/2026	STATE OF ODISHA SHAHAD KAUR VS	KANANBALA ROYCHOUDHURY VS	// // 0
249	D-WP(C)/43472/2026 WP(C)/30688/2026	STATE OF ODISHA MAA BAPANGI SHG, MUDULIPALLI, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0
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250	D-WP(C)/43815/2026 WP(C)/30689/2026	SURAJ MAHARANA VS STATE OF ODISHA	STHITI DAS VS	// 0 //
251	D-WP(C)/42031/2026 WP(C)/30690/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS LAXMIDHAR SAHOO	SASWAT KUMAR ACHARYA VS	// 0 //
252	D-WP(C)/44222/2026 WP(C)/30691/2026	NARAYAN JENA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
253	D-WP(C)/44200/2026 WP(C)/30692/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
254	D-WP(C)/41892/2026 WP(C)/30693/2026	SUSHILA NAIK VS STATE OF ODISHA	SASMITA NANDA VS	// 0 //
255	D-WP(C)/43820/2026 WP(C)/30694/2026	SUSANTA KUMAR PATNAIK VS STATE OF ODISHA	STHITI DAS VS	// 0 //
256	D-WP(C)/42343/2026 WP(C)/30695/2026	NIKHIL SINGLA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
257	D-WP(C)/44728/2026 WP(C)/30696/2026	NARENDRA KUMAR NATH VS STATE OF ORISSA	RABINDRANATH BARIK VS	// 0 //
258	D-WP(C)/44286/2026 WP(C)/30697/2026	SATYABHAMA MAHAKUD VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
259	D-WP(C)/44727/2026 WP(C)/30698/2026	BRAJA KISHORE SARANGI VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
260	D-WP(C)/43851/2026 WP(C)/30699/2026	LAXMI NARAYAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
261	D-WP(C)/44595/2026	SOUMYA RANJAN KAR	SRINIBASH SATAPATHY	//

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	WP(C)/30700/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44226/2026	JUDHISTIRA PATRA	SIBA PRASAD SWAIN	//
	WP(C)/30701/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/44336/2026	JHARANA PATRA	SAMAPIKA MISHRA	//
	WP(C)/30702/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/44054/2026	M.C. OF UDAYA NARAYAN VIDYAPITHA, DHOBASILA, BALASORE	MAHENDRA KUMAR SAHOO	//
	WP(C)/30703/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/44353/2026	PRIYABRATA MISHRA	LAMBODAR PRADHAN	//
	WP(C)/30704/2026	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
266	D-WP(C)/42995/2026	KARNA ROUT	SIBA PRASAD SWAIN	//
	WP(C)/30705/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/42239/2026	SANJAY KUMAR BEHERA	BIBHUTI BHUSAN SWAIN	//
	WP(C)/30706/2026	VS MAHANADI COAL FIELDS LTD, SAMBALPUR	VS	0 //
268	D-WP(C)/44661/2026	M/S.GLF INFRATECH PRIVATE LTD.,POKHARIPUT, KHURDA	RAJESH TRIPATHY	//
	WP(C)/30707/2026	VS THE STATE TAX OFFICER, BHUBANESWAR-IV CIRCLE, C.T. AND GST	VS	0 //
269	D-WP(C)/44700/2026	LAXMI MOHAPATRA	SUKANTA KUMAR MISHRA	//
	WP(C)/30708/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/44057/2026	M/S.SAMALESWARI HIGH SCHOOL, KARLAKOTE, NUAPADA	MAHENDRA KUMAR SAHOO	//
	WP(C)/30709/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/43449/2026	GITANJALI MAJHI	RAJENDRA NARAYAN ROUT	//
	WP(C)/30710/2026	VS THE BLOCK DEVELOPMENT OFFICER, BHANDARIPOKHARI	VS	0 //
272	D-WP(C)/44058/2026	M.C.OF SRI SOMANATH HIGH SCHOOL, RAJANA, NUAPADA	MAHENDRA KUMAR SAHOO	//
	WP(C)/30711/2026	VS	VS	0

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273	D-WP(C)/42381/2026 WP(C)/30712/2026	STATE OF ODISHA SIDHESWAR PANIGRAHI VS	BHABANI SHANKAR RAYAGURU VS	// // 0
274	D-WP(C)/43050/2026 WP(C)/30713/2026	STATE OF ODISHA DEBENDRANATH PATNAIK VS	SASWATI MOHAPATRA VS	// // 0
275	D-WP(C)/42588/2026 WP(C)/30714/2026	STATE OF ODISHA DILLIP KUMAR NANDA VS	AJAYA KUMAR TRIPATHY VS	// // 0
276	D-WP(C)/44701/2026 WP(C)/30715/2026	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // 0
277	D-WP(C)/43462/2026 WP(C)/30716/2026	STATE OF ODISHA NANDA MALLIK VS	PABITRA KUMAR NAYAK VS	// // 0
278	D-WP(C)/43800/2026 WP(C)/30717/2026	STATE OF ODISHA PURNACHANDRA KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0
279	D-WP(C)/41230/2026 WP(C)/30718/2026	STATE OF ODISHA DCB BANK LTD., BHUBANESWAR VS	RAMACHANDRA PANIGRAHY VS	// // 0
280	D-WP(C)/44234/2026 WP(C)/30719/2026	CHIEF JUDICIAL MAGISTRATE, KHURDHA MOHAN RANA VS	SIBA PRASAD SWAIN VS	// // 0
281	D-WP(C)/44230/2026 WP(C)/30720/2026	STATE OF ODISHA PRAFULLA KUMAR JENA VS	SIBA PRASAD SWAIN VS	// // 0
282	D-WP(C)/44695/2026 WP(C)/30721/2026	STATE OF ODISHA SARASWAT INSTITUTE OF MANAGEMENT, BHUBANESWAR VS	AMIT PATTNAIK VS	// // 0
283	D-WP(C)/44252/2026 WP(C)/30722/2026	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
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284	D-WP(C)/44232/2026 WP(C)/30723/2026	GADADHAR PUJARI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
285	D-WP(C)/44389/2026 WP(C)/30724/2026	SWALEHA BEGUM VS UNION OF INDIA	UMA CHARAN MISHRA VS	// 0 //
286	D-WP(C)/44699/2026 WP(C)/30725/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
287	D-WP(C)/42265/2026 WP(C)/30726/2026	SANJUKTA CHAND VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
288	D-WP(C)/43386/2026 WP(C)/30727/2026	SANJUKTA DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
289	D-WP(C)/43935/2026 WP(C)/30728/2026	GAGAN BIHARI SRICHANDAN MOHAPATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
290	D-WP(C)/42997/2026 WP(C)/30729/2026	NABIN KUMAR BHOI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
291	D-WP(C)/44421/2026 WP(C)/30730/2026	RAMA GOUDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
292	D-WP(C)/44411/2026 WP(C)/30731/2026	PRASANT PATRA VS ODISHA HYDRO POWER CORPORATION LTD	ATUL TRIPATHY VS	// 0 //
293	D-WP(C)/44425/2026 WP(C)/30732/2026	NANDINI MAJHI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
294	D-WP(C)/44638/2026 WP(C)/30733/2026	KARAN SINGH SECURITY AGENCY PVT.LTD., KHORDHA VS THE GENERAL MANAGER (SYSTEM) NALCO, ANGUL	KABIR KUMAR JENA VS	// 0 //
295	D-WP(C)/44164/2026	GAJENDRA BARIK	BHOJARAJ SETH	//

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	WP(C)/30734/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/44424/2026	RAMA GOUDA	HEMANTA KUMAR ROUT	//
	WP(C)/30735/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/44587/2026	JALANDHAR NAIK	KANANBALA ROY CHOUDHURY	//
	WP(C)/30736/2026	VS STATE OF ORISSA	VS	0 //
298	D-WP(C)/43475/2026	MAA TARA TARINI SHG, JILUNDIPALLI, GANJAM	SANTOSH KUMAR MAHANTY	//
	WP(C)/30737/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/44229/2026	TRILOCHAN JANI	SIBA PRASAD SWAIN	//
	WP(C)/30738/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/43928/2026	SARASWATI SAHOO	BASUDEV BARIK	//
	WP(C)/30739/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/44657/2026	SUNA GAURI BARIK	SURENDRA KUMAR GARTIA	//
	WP(C)/30740/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/41166/2026	LAXMIPRIYA MAHAPATRA	BISWAPRIYA KANUNGO	//
	WP(C)/30741/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/44716/2026	DHARITREE ENTERPRISES, KESINGA, KALAHANDI	KRUSHNA CHANDRA DASH	//
	WP(C)/30742/2026	VS ODISHA STATE WAREHOUSING CORPORATION (OSWC), BHUBANESWAR	VS	0 //
304	D-WP(C)/44360/2026	ASHOK MEHER	PRASANTA KUMAR NANDA	//
	WP(C)/30743/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/44339/2026	KALI PRASANNA MISHRA		//
	WP(C)/30744/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/41286/2026	KAMALINI MOHANTY	BISWAPRIYA KANUNGO	//
	WP(C)/30745/2026	VS	VS	0

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307	D-WP(C)/44373/2026 WP(C)/30746/2026	STATE OF ODISHA GANESH SAHOO VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// // 0 //
308	D-WP(C)/44433/2026 WP(C)/30747/2026	MAMINA MALIK VS STATE OF ODISHA	KABIR KUMAR JENA VS	// // 0 //
309	D-WP(C)/44635/2026 WP(C)/30748/2026	SHIVAM AGGREGATES PRIVATE LIMITED, SUNDARGARH VS STATE BANK OF INDIA	DABESH PANDA VS	// // 0 //
310	D-ABLAPL/28276/2026 ABLAPL/10855/2026	GORI PANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /92 /2026 0 //
311	D-ABLAPL/28372/2026 ABLAPL/10856/2026	RICHEMANA KATA @ RICHEMAN KATA VS STATE OF ODISHA	SUBHAM SATAPATHY VS	SINDHIKELA PS /163 /2026 0 //
312	D-ABLAPL/28389/2026 ABLAPL/10857/2026	AJIT DHARUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /84 /2026 0 //
313	D-ABLAPL/28391/2026 ABLAPL/10858/2026	RAJU @ MATU @ AJIT KUMAR NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /355 /2026 0 //
314	D-ABLAPL/24168/2026 ABLAPL/10859/2026	KAILASH BEHERA @ HARENDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /230 /2026 0 //
315	D-ABLAPL/28392/2026 ABLAPL/10860/2026	RABINARAYAN SAHU @ TULU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SONEPUR /51 /2025 0 //
316	D-ABLAPL/28403/2026 ABLAPL/10861/2026	MILANJIT MOHANTY VS STATE OF ODISHA	DEEPAK PANDA VS	TALABANIA /261 /2026 0 //
317	D-ABLAPL/28434/2026 ABLAPL/10862/2026	ABHIMANYU MALIK VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	/ /0 0 //

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318	D-ABLAPL/26310/2026 ABLAPL/10863/2026	SADIPTA SWAIN@SANJANA SWAIN@SUDAN VS STATE OF ODISHA	BIJAY JENA VS	PATTAMUNDAI RURAL PS /404 /2026 () //
319	D-ABLAPL/28439/2026 ABLAPL/10864/2026	KHAGESWAR MALIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
320	D-ABLAPL/26316/2026 ABLAPL/10865/2026	SIBARAM@SIBA GOUDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	K.NUAGAON /75 /2026 () //
321	D-ABLAPL/27303/2026 ABLAPL/10866/2026	LALATENDU NAYAK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /162 /2026 () //
322	D-ABLAPL/27950/2026 ABLAPL/10867/2026	PRADEEP KUMAR PANDA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	PHULBANI TOWN /148 /2026 () //
323	D-ABLAPL/27122/2026 ABLAPL/10868/2026	CHINNAM RAMESH BABU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /200 /2026 () //
324	D-ABLAPL/28471/2026 ABLAPL/10869/2026	NAZO BIBI @ NAJURUN VS STATE OF ODISHA	MOHAMMED RIAZ VS	BONTH /231 /2026 () //
325	D-ABLAPL/27425/2026 ABLAPL/10870/2026	RAJASHREE PRADHAN@ROUT VS STATE OF ODISHA	JAGADIP SAHOO VS	BIDANASI /261 /2026 () //
326	D-ABLAPL/28482/2026 ABLAPL/10871/2026	MANAS KUMAR PANDA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /179 /2026 () //
327	D-ABLAPL/28487/2026 ABLAPL/10872/2026	TILU MAHARANA@TULU MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /48 /2026 () //
328	D-ABLAPL/27383/2026 ABLAPL/10873/2026	BANDHU HARIJAN @ GANDA VS STATE OF ODISHA	M.BALAJI RAO VS	KUNDRA /23 /2014 () //
329	D-ABLAPL/27987/2026	DEEPAK KUMAR AGRAWAL	SIDDHARTH GOUTAM DAS	KANTABANJI /171 /2026

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	ABLAPL/10874/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/27989/2026 ABLAPL/10875/2026	DEEPAK KUMAR AGRAWAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /169 /2026 () //
331	D-ABLAPL/28160/2026 ABLAPL/10876/2026	BABURAM DEY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /227 /2026 () //
332	D-ABLAPL/27477/2026 ABLAPL/10877/2026	BIKRAM KESARI PATTNAYAK @ TIKINA PATTNAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /586 /2026 () //
333	D-ABLAPL/28104/2026 ABLAPL/10878/2026	NIMMALA BALARAJU@N.BALARAJU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /142 /2026 () //
334	D-ABLAPL/28142/2026 ABLAPL/10879/2026	SRIKANTA KHILAR @ KALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /759 /2026 () //
335	D-ABLAPL/27813/2026 ABLAPL/10880/2026	CHAITA BAIGA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /129 /2022 () //
336	D-ABLAPL/27873/2026 ABLAPL/10881/2026	LALU PRASAD NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //
337	D-ABLAPL/28149/2026 ABLAPL/10882/2026	JAMBESWAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /309 /2026 () //
338	D-ABLAPL/28239/2026 ABLAPL/10883/2026	PRAMILA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /399 /2026 () //
339	D-ABLAPL/27884/2026 ABLAPL/10884/2026	HRUDANANDA ROUT @ HAUSI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHANDIPUR /170 /2026 () //
340	D-ABLAPL/27932/2026 ABLAPL/10885/2026	SANTU @ SANTOSH DALEI VS	MANAS KUMAR CHAND VS	NIRAKARPUR /45 /2026 ()

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341	D-ABLAPL/27935/2026 ABLAPL/10886/2026	STATE OF ODISHA SONALI BARAL VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /490 /2026 ()
342	D-ABLAPL/27943/2026 ABLAPL/10887/2026	STATE OF ODISHA BRUSAV @ BRUSABH NAIK VS	SANGRAM KESHARI ROUT VS	// BOUDH /355 /2026 ()
343	D-ABLAPL/26687/2026 ABLAPL/10888/2026	STATE OF ODISHA RAVI KUMAR VS	BIKASH CHANDRA PARIJA VS	// PLANTSITE /221 /2018 ()
344	D-ABLAPL/28496/2026 ABLAPL/10889/2026	STATE OF ODISHA TAPAS PAL VS	RABI NARAYAN PANDA VS	// BHANDARIPOKHARI /415 /2026 ()
345	D-ABLAPL/28498/2026 ABLAPL/10890/2026	STATE OF ODISHA MAMATA BEHERA VS	SAROJ KUMAR PADHI VS	// CAPITAL P.S. /696 /2026 ()
346	D-ABLAPL/28308/2026 ABLAPL/10891/2026	STATE OF ODISHA BRAJESWAR KAR VS	BISWAJIT NAYAK VS	// BALIMI /234 /2026 ()
347	D-ABLAPL/28505/2026 ABLAPL/10892/2026	STATE OF ODISHA SARBESWAR ROUT VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /316 /2026 ()
348	D-ABLAPL/27625/2026 ABLAPL/10893/2026	STATE OF ODISHA RAJU PRADHAN @ ANIRA PRADHAN VS	KABIRAJ PRADHAN VS	// CHANDAPUR /94 /2026 ()
349	D-ABLAPL/28161/2026 ABLAPL/10894/2026	STATE OF ODISHA ASHOK DAS VS	SUBRATA MISHRA VS	// MANCHESWAR P.S. /423 /2026 ()
350	D-ABLAPL/28590/2026 ABLAPL/10895/2026	STATE OF ODISHA PAPI @ TAPAS KUMAR BEHERA VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /386 /2026 ()
351	D-ABLAPL/27816/2026 ABLAPL/10896/2026	STATE OF ODISHA ABHISEK KUMAR DEO VS	UMA SHANKAR PATEL VS	// HEMGIR /422 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/28515/2026 ABLAPL/10897/2026	SUKANTA DAS VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /212 /2026 () //
353	D-ABLAPL/27918/2026 ABLAPL/10898/2026	NITYAM KUMAR MISHRA @ MAUNI MISHRA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /245 /2024 () //
354	D-ABLAPL/28521/2026 ABLAPL/10899/2026	PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA	VIVEKANANDA JENA VS	Bamapada (Industrial Area) /187 /2021 () //
355	D-ABLAPL/28064/2026 ABLAPL/10900/2026	SUKURA MALIK VS STATE OF ODISHA	UMAKANTA BARIK VS	GOPALPUR /169 /2026 () //
356	D-ABLAPL/28171/2026 ABLAPL/10901/2026	PRASANTA BEHERA @ DORA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	GOPALPUR /29 /2026 () //
357	D-ABLAPL/28195/2026 ABLAPL/10902/2026	LUNA @ DURYODHAN PATRA VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	KHURDA SADAR /374 /2026 () //
358	D-ABLAPL/28422/2026 ABLAPL/10903/2026	MAMUNI SWAIN@SANDHYARANI BALA VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	BANSADA /64 /2026 () //
359	D-ABLAPL/28232/2026 ABLAPL/10904/2026	LAXMINARAYAN MOHAKUD @ MAHAKUD VS STATE OF ODISHA	ABHAS MOHANTY VS	PIRAHAT P.S /200 /2026 () //
360	D-ABLAPL/28234/2026 ABLAPL/10905/2026	SATYANARAYAN MOHAKUD @ MAHAKUD VS STATE OF ODISHA	ABHAS MOHANTY VS	PIRAHAT P.S /200 /2026 () //
361	D-ABLAPL/28489/2026 ABLAPL/10906/2026	PRITAM NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /245 /2026 () //
362	D-ABLAPL/28258/2026 ABLAPL/10907/2026	SARAT SAHU @ SARAT CHANDRA SAHOO VS STATE OF ODISHA	SUMANTA BHUYAN VS	RAGHUNATHPALI /492 /2026 () //
363	D-ABLAPL/28301/2026	MD. MOBINUDDIN	PRASANT KUMAR BARIK	BHADRAK RURAL /639 /2026

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	ABLAPL/10908/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/28420/2026 ABLAPL/10909/2026	SUVAM SARANGI@SUBHAM SADANGI VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	JAJPUR TOWN /439 /2026 () //
365	D-ABLAPL/28581/2026 ABLAPL/10910/2026	SAYED MATLAB ALI@SAYED MATLUB VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /585 /2026 () //
366	D-ABLAPL/28316/2026 ABLAPL/10911/2026	BIDYADHAR GOCHHAYAT VS STATE OF ODISHA	RAJANIKANTA DASH VS	CHAULIAGANJA /398 /2026 () //
367	D-ABLAPL/28321/2026 ABLAPL/10912/2026	PRAFULLA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /256 /2026 () //
368	D-ABLAPL/28366/2026 ABLAPL/10913/2026	ABHAY DAS @ ABHAY KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /55 /2025 () //
369	D-ABLAPL/28348/2026 ABLAPL/10914/2026	AMAR BEHERA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	BALASORE VIGILANCE /9 /2019 () //
370	D-ABLAPL/27949/2026 ABLAPL/10915/2026	GUNU BEHERA @ SANTOSH BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /881 /2026 () //